NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.47/2017	*	Admission	Rule-6 of	Balaji Rubber and Reclaims Pvt. Ltd.

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

Laveen . K.V. 9611997011

Pedioner

Counsel for petitioner is present. Registry has raised some objections. He is directed to comply the objections raised by the Registry.

List it for compliance on 18.07.2017.

MEMBER (J)